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**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU
Hearing through video conferencing**

T.A. No. 62/4199/2021

This the 29th day of April 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. DINESH SHARMA, MEMBER (A)**

Gulla SheikhApplicant

(Advocate:- None)

Versus

State of Jammu and Kashmir and OrsRespondents

(Advocate: Mr. Sudesh Magotra, ld. DAG)

**O R D E R
[O R A L]**

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

Despite sending the link to the learned counsel for the applicant for joining the video conference, he has not joined the conference today.

2. On the previous date also i.e. 04.03.2021, nobody had joined the video conference on behalf of the applicant and the case was listed today i.e. 29.04.2021 for appearance of applicant. It seems that the applicant has lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of the applicant.

**(DINESH SHARMA)
MEMBER (A)**

JNS

**(RAKESH SAGAR JAIN)
MEMBER (J)**